

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1124
ANSWERED ON 10.02.2025

Protected Areas in the State of Sikkim

1124. DR. INDIRA HANG SUBBA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the total number as well as the areas of protected areas in the State of Sikkim;
- (b) the details of total funds utilized to protect and promote the Kanchenjunga National Park since its enlistment in UNESCO world heritage site, year-wise; and
- (c) whether the Department of Forest, State Government of Sikkim, has earned any revenue by value addition of Forest Produces, if so, the details in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) As informed by the State Government of Sikkim, there are 8 Protected Areas. The details are as follows:

Name of Protected Area	Area (in Sq.km)
Khangchendzonga National Park	1784 .00
Shingba Rhododendron Sanctuary	43.00
Fambonglho Wildlife Sanctuary	51.76
Kyongnosla Alpine Sanctuary	31.00
Pangolakha Wildlife Sanctuary	128.00
Kitam Bird Sanctuary	6.00
Maenam Wildlife Sanctuary	35.34
Barsey Rhododendron Sanctuary	104 .00

- (b) As informed by the State Government of Sikkim, the details of the funds utilized to protect and promote the Khangchendzonga National Park since its enlistment in UNESCO world heritage site is as follows:

Name of the Scheme	Amount (Rs. in Lakhs)
Development of Wildlife Habitats	355.88
Management Action Plan for conservation and management of Khangchendzonga Biosphere Reserve	447.47
CAMPA	368.64
Secure Himalaya Project	31.25
State Grants	80.00
Green India Mission	349.49

- (c) As informed by the State Government of Sikkim, Department of Forest has not earned any revenue by value addition of forest products.
